

**Removal of Akbar's Sword from Delhi Museum in Red Fort**

3426. SHRI BAPUSAHEB PARULKAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that article 12 *re.* Akbar's sword was removed from the Delhi Museum in Red Fort sometime in 1976;

(b) the reasons thereto; and

(c) whether the said sword will be replaced in the museum; and if so, when?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The sword which bears the name of Emperor Akbar is a rare specimen. It was withdrawn from display in 1976 and kept in reserve collection of the Museum for security reasons.

(c) There is no proposal to put it on display. It is, however, accessible to scholars and interested visitors on prior intimation.

**Fishing Trawlers Imported**

3427. SHRI SHYAMAPRASANNA BHATTACHARYYA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) total number of deep-sea fishing trawlers already imported and permitted to be imported during the last one year, category of such trawlers, capacity, size and the prices thereof; and

(b) the country from which they are allowed to be imported?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). The total number of deep sea fishing trawlers already imported

during the last one year and those on their way to India are 18. These are stern-cum-outrigger trawlers, of 23.14 M length and capable of fishing upto a depth of about 100 fathoms. These trawlers are imported from Mexico. Apart from the above, 12 more trawlers of the same description have also been permitted to be imported from Mexico and are expected to be delivered by March, 1978.

Sanctions have also been issued for the import of 76 fishing vessels recently. Of these, 74 are stern-cum-outrigger trawlers of 23-28 M length, capable of fishing upto 100 fathoms depth. These are being imported at a cost varying from Rs. 30.60 lakhs to 63.90 lakhs each from various countries viz. Japan, U.S.A., Holland, Spain, France and Singapore. One purse-seiner-cum trawlers of 50 M length, capable of fishing upto 200 fathoms, costing Rs. 500 lakhs from Hongkong and one trawler-cum-long liner of 27 M length, capable of fishing upto 100 fathoms, costing Rs. 47 lakhs from Taiwan are the other 2 vessels permitted for import.

**Effect of U.S. ban on Import of Sugar on Sugar Industry**

3428. SHRI A. MURUGESAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that U.S.A. has clamped ban on sugar imports;

(b) the extent to which such a ban will affect the sugar industry in India; and

(c) the steps taken by Government to ensure that sugar industry gets a fair deal?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) (a) No, Sir.

(b) and (c). Do not arise.